



F.No.36(15)/2015-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated 22nd, July, 2015

ORDER


In continuation of this Department's earlier order of even number dated 12.03.2015, the President is pleased to engage Shri P. Saravanan and Shri C.G. Kumar, Advocates as Central Government Counsel for conducting the Central Government Litigation before the High Court of Madras at Chennai with immediate effect for a period of **three years** or until further orders, whichever is earlier.

2. The engagement of the above counsel is governed by the terms and conditions contained in this Department's OM No.25(03)/99-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.
3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser


Copy to:

1. Shri P. Saravanan, Central Govt. Counsel, No.4, 10th Cross Street, Indiranagar, Adayar, Chennai-600030 E-mail Saro1993@yahoo.com (M)-09444433819.
2. Shri C.G. Kumar, Central Government Counsel, 2E, Hibiscusc, Mayflower Sakthi Garden, Nanjundapuram Road, Coimbatore-641036 (Office address: Jus Maxima Law Office, M 13B, Singapore Plaza, 337, Linghi Street, Chennai-600001. E-Mail: advecgk@gmail.com advecgk@cgkumar.com (M)-09443752241.
3. The Incharge, Branch Sectt, Ministry of Law & Justice, Department of Legal Affairs, Chennai.
4. Shri G. Rajagopalan, Additional Solicitor General, Swananda Bhawan, F-3, Whispering Height, New No.132, St. Mary's Road Alwarpet, Chennai-600018. E-Mail- grsenior59@gmail.co. Ph.044-24410548, 24416822 (M)-09282139394
5. Shri Su. Srinivasan, Assistant Solicitor General, 19/10, Pattammal Street, Raja Annamalai Puram, Chennai-600028 (M)-09444089457
6. The Registrar, High Court of Madras, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
10. Hindi Unit for Hindi version of this order.
11. Guard File/Judicial Section with 10 spare copies.


(B.S. Sharma)
Superintendent (L)